

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6327
ANSWERED ON:05.05.2015
ENCROACHMENT OF SCHEDULED CASTES LAND
Rathod Shri Dipsinh Shankarsinh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has enacted a special law to check encroachment of land of the persons belonging to the scheduled castes by the people of other castes; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) and (b): Yes sir. Under Section 3(1)(iv) and (v) of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, there is a provision for imprisonment and fine persons not belonging to Scheduled Castes and Scheduled Tribes, who encroached the land belonging to members of Scheduled Castes and Scheduled Tribes.